

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 2043  
ANSWERED ON 01/08/2023**

**IRREGULARITIES IN MGNREGS**

**2043. SHRI GOPAL JEE THAKUR:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details of the works proposed to be undertaken under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in the country during the current year;**
- (b) the details of the works done under the MGNREGS in Bihar particularly in Darbhanga Parliamentary Constituency;**
- (c) the amount of wages transferred directly into the accounts of the beneficiaries through Direct Benefit Transfer (DBT) under the said scheme and the funds released to the States for the material component in Darbhanga Parliamentary Constituency during each of the last four years;**
- (d) whether the Government proposes to send a Central team to investigate irregularities rampant in MGNREGS in Khaisa Jamalpur Panchayat under Kiratpur of Darbhanga Parliamentary Constituency; and**
- (e) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)**

**a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme with bottom up planning. The works are identified, approved and prioritized out of shelf of work by the Gram Panchayat, recommended by Gram Sabha in each State/UT as per the provision of the Mahatma Gandhi National Rural Employment Guarantee Act. Accordingly, the works are approved and taken up by Panchayat as per the demand. The planning of works is done as per the estimated person days to be generated for the work in a financial year at the time of assessment of Labour Budget.**

**(b): Details of number of works completed and ongoing in the Darbhanga district of Bihar under Mahatma Gandhi NREGS in last four financial years from 2019-20 to 2022-23 is given below:**

<b>Financial Year</b>	<b>2019-20</b>	<b>2020-21</b>	<b>2021-22</b>	<b>2022-23</b>
<b>Number of ongoing works[in lakh]</b>	<b>1.3</b>	<b>1.15</b>	<b>0.5</b>	<b>0.25</b>
<b>Number of completed works (in number)</b>	<b>22,765</b>	<b>64,046</b>	<b>98,935</b>	<b>35,736</b>

**(As per NREGASoft)**

**(c): Mahatma Gandhi NREGS is a demand driven wage employment Scheme. Central Government is making wage payments directly into the Bank/Post office accounts of the beneficiaries as per the Direct Benefit Transfer protocol through a National Electronic Fund Management System (Ne-FMS) and funds for material components are released to the State Treasury under the Scheme. Funds are not directly released to the districts under Mahatma Gandhi NREGS.**

**The details of fund released to the State of Bihar under Mahatma Gandhi NREGS in the last four financial years 2019-20, 2020-21, 2021-22 and 2022-23 are given below:**

<b>Central fund released to the State of Bihar (Rs. in crore)</b>	<b>2019-20</b>	<b>2020-21</b>	<b>2021-22</b>	<b>2022-23</b>
	<b>3,250.93</b>	<b>7,284.23</b>	<b>5,407.36</b>	<b>6,395.28</b>

**(d): There is no such proposal.**

**(e): Does not arise.**

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